

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 315/2025

YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY Appellant(s)

VERSUS

M/S ADORE INFRASMIT PVT LTD & ORS.

Respondent(s)

(IA No. 846/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 844/2025 - EXEMPTION FROM FILING O.T.)

Date : 14-08-2025 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s) :

Mr. Tushar Mehta, Solicitor General
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For Respondent(s) :

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Ms. Priyadarshini Dewan, Adv.
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Ms. Niti Khanna, Adv.
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Ms. Nandni Sharma, Adv.
Mr. Amit Kumar, Adv.
M/S. Vachher And Agrud, AOR

UPON hearing the counsel the Court made the following
O R D E R

By consent, list this matter on 08.09.2025.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
ASSISTANT REGISTRAR